

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-14477-JK (LD ) of 2024**

**DATED:- 14 - 08 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government,

Dated:- 14 - 08 - 2024

No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

*Reyaz Ali Bhat*  
14.08.24

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Jim*

Annexure to the Government Order No.14477-JK(LD) of 2024 dated 14.08.2024

S No.	Title of the Case	OIC
1	WPC No. 3358/2023 titled M/s Rehman Engineering Works V/s Union Territory of Jammu and Kashmir and others.	<b>Er. Farooq Ahmad Purzgar, Executive Engineer, PWD (R&amp;B) Division Kupwara</b>
2	WP(C) No. 1329/2024 titled M/s N.H. Constructions Pvt. Ltd. through its Director Bramjit Singh V/s Union Territory of Jammu and Kashmir and others .	<b>Mr. Atta Mohd., Executive Engineer PMGSY, Division Ramnagar</b>
3	WP(C) No. 1406/2024 titled M/S Malik Builders & Contractors Versus UT of J&K and others	<b>Mr. Anil Kumar Pandohi, Chief Engineer, Pir Panjal,</b>

*Jm*

*Purzgar*